

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 150/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: ISS Suppliers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None


For the Respondent (s) : None

ORDER

None is present on behalf of the Petitioner.

Despite notice none is present on behalf of the ROC. Let fresh notice be issued to the ROC and to Income Tax Department through its Standing Counsel. Dasti as well.

Be listed on 12th December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)